POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

KAILASH AUTO FINANCE LIMITED ("KAFL" or "TARGET COMPANY")

(Registered Office: 19, Rollant Complex, 37/17, The Mall, Kanpur- 208 001)

Open Offer for acquisition of 9,89,534 fully paid- up equity shares from shareholders of KAFL by M/s. Panchshul Marketing Limited and M/s. Careful Projects Advisory Limited (**hereinafter collectively referred to as the "Acquirers").**

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirers, in connection with the Offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**"). The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers has appeared in The Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Tarun Bharat (Marathi Daily) on 09.05.2012.

1. Name of the Target Company : **Kailash Auto Finance Limited**
2. Name of the Acquirers ~~and Persons Acting in Concert (PACs)~~ : **M/s. Panchshul Marketing Limited and M/s. Careful Projects Advisory Limited**
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Maheshwari Datamatics Private Limited**
5. Offer details
   a) Date of Opening of the Offer : Wednesday, October 03, 2012
   b) Date of Closing of the Offer : Tuesday, October 16, 2012
6. Date of Payment of Consideration : Wednesday, October 31, 2012
7. Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actual	
7.1.	Offer Price	Rs. 8/- per equity share		Rs. 8/- per equity share	
7.2.	Aggregate number of shares tendered	9,89,534		35,300	
7.3.	Aggregate number of shares accepted	9,89,534		33,300	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 79,16,272/-		Rs. 2,66,400/-	
7.5.	Shareholding of the Acquirers ~~and PACs~~ before Share Purchase Agreement (SPA) /Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6.	Shares Acquired by way of SPA ● Number ● % of Fully Diluted Equity Share Capital	26,23,317 (68.93 %)		26,23,317 (68.93%)	
7.7.	Shares Acquired by way of Open Offer ● Number ● % of Fully Diluted Equity Share Capital	9,89,534 (26.00%)		33,300 (0.87 %)	
7.8.	Shares acquired after Detailed Public Statement ● Number of shares acquired ● Price of the shares acquired ● % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirers ● Number ● % of Fully Diluted Equity Share Capital	36,12,851 (94.93%)		26,56,617 (69.80%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	● Number ● % of Fully Diluted Equity Share Capital	11,82,583 31.07%	1,93,049 5.07%	11,82,583 31.07%	11,49,283 30.20%

8. The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirers laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and at the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 22.09.2012.

Issued by Manager to the Offer on behalf of the Acquirers:

Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI Registration No. INM000011096

(Contact Person: Ms. Urvi Belani)

31, Ganesh Chandra Avenue,

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Place: Kolkata **Date: 02.11.2012**